

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI
SPECIAL BENCH

Item No. 03

C.P. (IB)/216(MB)2018

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

MS. REETA KOHLI
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **11.07.2024**

NAME OF THE PARTIES : **Meridian Metala**

VS

Gammon Engineers and Contractors
Private Limited

For OC : Adv. Asadali Z. Mazgoanwala a/w. Adv. Tanvi Shah

For CD : Adv. Aman Kacheria a/w Adv. Grishma Mahatre &
Adv. Mahima Shah i/b Agarwal & Dhanuka Legal

Section 9 of IBC

ORDER

Both the Counsels have jointly submitted that the parties have resolved their dispute and they are in the process of drafting the Settlement Terms. Short adjournment is being sought by both the Counsels. In view of the above, **list this matter before Regular Bench on 22.07.2024 for reporting settlement.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
REETA KOHLI
MEMBER (JUDICIAL)